Hospitals. 10 additional beds have been i of India against the corrupt officers, if so, reserved at the Military Hospital, Poona for such cases which require surgical intervention.

LAND CEILING IN STATES

*186 DR Z A AHMAD SHRI CHANDRA SHEKHAR · SHRI GURUMUKH SINGH MUSAFIR . SHRIJ S. TILAK . SHRI YOGENDRA SHARMA . SHRISG SARDESAI SHRI KRISHAN KANT : SHRI KOTA PUNNAIAH

Will the Minister of AGRICULTURE be pleased to state .

(a) the names of the States which have passed new land ceiling legislation, and

(b) the salient features of these laws?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) . (a) Assam, Andhra Pradesh, Bihar, Haryana, Himachal Pradesh, Jammu & Kashmir, Kerala, Madhya Pradesh, Maharashtra, Punjab, Tamil Nadu, Uttar Pradesh and West Bengal Besides, Rajasthan has also promulgated an ordinance amending the existing ceiling Act.

(b) A statement is laid on the Table of the House [See Appendix LXXXIII, Annexure No 201

*187 [Transferred to the 9th March, *1973*]

FOOD CORPORATION OF INDIA

*188. SHRI DWIJENDRALAL SEN GUPTA :

SHRI SASANKASEKHAR SANYAL :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have recently received any representation from the employees' Unions of Food Corporation

whether any enquiry was made and with what results, and

(b) whether there is any agitation by the unions of Food Corporation of India for abolition of Contract Labour System and payment of wages to them at lates prevalent for the direct labour, and it so. the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) (a) Yes, Sir. A representation dated the 25th January, 1973 from the Secretary, Food Corporation of India Employees Workers' Union was received levelling allegations of corruption against a District Officer The complaint has been forwarded to the Food Corporation of India for investigation and report and comments of the Corporation are awaited

(b) The Food Corporation of India Workers Union has recently been agitating in this regard. The agitation has been suspended as a result of Food Corporation of India having agreed to introduce direct paymant to the labour in some of its depots.

CHANDRANAGAR COOPERATIVE HOUSE BUILDING SOCIETY

*189, DR. BHAI MAHAVIR Will the Minister of AGRICULTURE be pleased to state

(a) whether it is a fact that the list of the Members of the Chandranagar Cooperative House Building Society Ltd., New Delhi, was returned by the Delhi Development Authority to the Registrar of Cooperative Societies for certifying the eligibility of the Members for allotment of plots over a year ago;

(b) if so, whether necessary action has been taken by the Registrar of Cooperative Societies, and

(c) if not, the reasons for delay ?

37 Written Answers [28 FEBRUARY 1973]

THE MINISTER OF STATE IN THE 1 of Maharashtra, Gujarat and Rajasthan, MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) (a) No Sir However, the Land and Buildings Department of Delbi Administration had requested the Registrar of Cooperative Societies, Delhi, to furnish a verified list of members of the Society as it stood on the 3rd August 1967

(b) and (c) A list of 93 members whose membership has been verified, has been furnished by the Registrar of Cooperative Societies In the case of another 43 persons, whose membership is disputed, the matter is being scrutinised

ASSESSMENT MADE ABOUT THE PROSPECTS OF RABI CROP

*190 SHRIMATI SAVITA BEHEN Will the Minister of AGRICULTURE be r'eased to state

(a) whether an assessment has been made about the prospects of rabi crop pro fuction in different States

(b) if so the precise assessment of Government in this regard and

(c) how far the total foodgrain production for the year 1972-73 is likely to fall short of the target according to the latest assessment?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHFB SHINDE) (a) to (c) Firm estimates of rabi production during 1972-73 would become available only after the close of the agricultural year, that is, some time in July-August, 1973. However, as a result of the Emergency Agricultural Production Programme launched by the Government and the beneficial winter rains, production of rabi crops is expected to show an increase over 1971-72 in some of the States like Uttar Pradesh, Bihar, Punjab and Haryana In the States

where rains have continued to be deficient in the rabi season rabi crop output may register some fall. The overall shortage of power and fertilisers might affect to some extent the production which otherwise on account of the special efforts would have registered a substantial rise According to present indications, total production of rabi foodgrains for the country as a whole, is expected to be higher than last vear

DAIRY IN DELHI UNDER PUBLIC SECTOR

*191 SHRI SITA RAM JAIPURIA Will the Minister of AGRICULTURE be pleased to state

(a) whether Government have any proposal to set up a second dairy in the public sector in Delhi.

(b) if so, what would be the capacity of the proposed dairy and at what cost and by what time it will be set up

(c) in what manner milk will be collected for the dairy, and

(d) to what extent the present dairy is capable of meeting the dmand of milk in Delhi?

THE MINISTI R OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) (a) Yes, Sir.

(b) to (d) A statement is laid on the Table of the Sabha

STATEMENT

(b) The proposed Recombining Dairy for Delhi will have a handling capacity of 4 lakhs litres of milk a day. It is estimated to cost Rs 471 47 lakhs exclusive of cost of land and development and s scheduled to be built during the next financial year

(c) Initially, skim milk powder and butter oil required for the Recombining Dairy